

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

CCPA NO.: 65 OF 2007

[Arising out of OA 100 of 2006]

[Patna, this Wednesday, the 22nd Day of August, 2007]

C O R A M

HON'BLE SHRI JUSTICE P.K.SINHA, VICE-CHAIRMAN.

Dr. B.R.Das,
S/o Late Sahdeo Das.

Vs.

Shri J.P.Batra, the Chairman, Railway Board,
Rail Bhavan, New Delhi & Ors.

Counsel for the applicant. :- Shri S.K.Dixit.

Counsel for the respondents.:- N o n e.

O R D E R [ORAL]

Justice P. K. Sinha, V.C.:- Learned counsel for the applicant seeks permission to withdraw this contempt application.

Permission is granted and the case is disposed of as withdrawn by the applicant.



[P.K.Sinha]/VC

skj.